

High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

Order

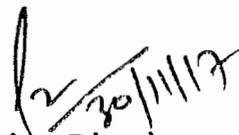
No:- 1134

Dated:- 30/11/2017

In the interest of administration the following transfers and postings of Judicial Officers are hereby made:-

1. Sh. Mohd. Akram Choudhary, Principal District & Sessions Judge, Kathua is transferred and posted as Principal District & Sessions Judge, Srinagar against the vacancy to be caused due to the superannuation of Sh. Rashid Ali Dar on 30.11.2017;
2. Sh. Sanjeev Gupta, Special Judge Anti-corruption, Jammu is transferred and posted as Principal District & Sessions Judge, Kathua vice Sh. Mohd. Akram Choudhary; and
3. Mrs. Sonia Gupta, Addl. Sessions Judge Anti-corruption cases, Jammu is transferred and posted as Special Judge Anticorruption, Jammu vice Sh. Sanjeev Gupta. She shall also hold the additional charge of the Court of Addl. Sessions Judge Anti-corruption Cases, Jammu till further orders.

By Order


(Sanjay Dhar)

Registrar General

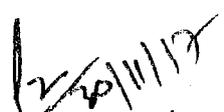
No:- 31025-68/95

Dated:- 30/11/2017

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of His Lordship.
3. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu.

4. Registrar Vigilance, High Court of J&K, Jammu .
5. Registrar Judicial, High Court Wing, Jammu/Srinagar .
6. Principal District & Sessions Judge, _____
..... for information
7. Concerned Officers _____
..... for immediate compliance.
- ✓ 8. Central Project Coordinator E-Courts, High Court of J&K, Jammu for
uploading the same on the official website of the High Court.
9. Chief Accounts Officer, High Court of J&K, Jammu.
10. Deputy Registrar (Accounts), High Court of J&K, Main Wing, Jammu.
11. Deputy Registrar (Sts.) High Court of J&K, Main Wing, Jammu
..... for information and necessary action.


Registrar General